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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 237/16	TP 239/17	Hearing	391 / 394	Soch Apparels Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. Rithika RK Petitioner Rithika
8884546952
2. Indana M.P. (KOC) 99453 20087.

Counsel for Petitioner is present. Counsel for petitioner filed affidavit that notices to other authorities is not necessary. She requested time to file certificate regarding accounting treatment, valuation, etc., as per provisions of Section 230 to 232 of Companies Act, 2013.

List it on 01.06.2017.

31/3
MEMBER (J)

31/3
MEMBER (T)